

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 216
355/252/ND/2020**

IN THE MATTER OF:

M/s. GDS Valuetech Private Limited

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 04.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Mani Bhushan Sinha,
Advocate.**

For the ROC

:Mr. M. Yadubhushana Rao, AROC.

For the Income Tax Department

:

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. AROC is present and submit that they have filed their reply in the matter. Advocate Easha Kadian St. Counsel on behalf of the Income Tax Department is directed to liaison with the Income Tax Department and assist the Tribunal in this matter and also take steps for filing early report on behalf of the Income Tax Department. Matter is adjourned to 22.01.2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**